

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**RAJYA SABHA  
UNSTARRED QUESTION NO.2244  
TO BE ANSWERED ON 21<sup>ST</sup>MARCH, 2023**

**AYUSHMAN BHARAT YOJANA**

**2244. SMT. KANTA KARDAM:**

Will the Minister of **AYUSH** be pleased to state:

- (a) whether Government proposes to launch Ayush health and wellness centres under Ayushman Bharat Yojana in the country including Uttar Pradesh during the last three years and the current year;
- (b) if so, the details thereof;
- (c) whether Government has taken any steps/measures to provide adequate Ayush treatment facilities in rural and remote areas of the country including Uttar Pradesh ; and
- (d) if so, the details thereof?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) to (b) The Union cabinet during 2019-2020 has approved operationalization of 12,500 AYUSH Health and Wellness Centres (AHWCs) through States/UTs including Uttar Pradesh in Centrally Sponsored Scheme mode under the broad umbrella of National AYUSH Mission (NAM) in a phased manner by 2023-24. As per the proposals received from State/UT Governments including Uttar Pradesh through their State Annual Action Plans (SAAPs), a total of 12,500 units of existing AYUSH dispensaries and sub health centres have been approved to be upgraded as AHWCs during the last three years and the current year. However, grant-in-aid has been released for 9,889 units as per the Department of Expenditure guideline. As per the progress reports received from States/UTs, 5805 AHWCs have been made functional till date. The State/UT wise status of approved and functional AHWCs is furnished in **Annexure**.

(c) to (d) Public Health being a State subject, providing adequate Ayush treatment facilities in rural and remote areas of the country including Uttar Pradesh comes under the purview of respective state government. However, Ministry of Ayush is implementing the Centrally Sponsored Scheme of National AYUSH Mission (NAM) through State/UT Governments including Uttar Pradesh and supporting their efforts to provide AYUSH treatment facility in the country including rural and remote areas by providing financial assistance to them under different activities as per the provision of NAM guidelines against their submitted State Annual Action Plans (SAAPs).The Mission inter-alia makes provision for the following activities: -

- (i) AYUSH Health & Wellness Centres
- (ii) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii) Upgradation of existing standalone Government AYUSH Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/ dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary in the area where there are no AYUSH facilities available
- (v) Setting up of upto 10/30/50 bedded integrated AYUSH Hospitals
- (vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- (vii) AYUSH Public Health Programmes
- (viii) Behaviour Change Communication (BCC)
- (ix) Mobility support at State and District level
- (x) AYUSH Gram
- (xi) Establishment of new AYUSH colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector
- (xii) Infrastructural development of AYUSH Under-Graduate Institutions
- (xiii) Infrastructural development of AYUSH Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses

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## Annexure

**State/UT wise status of approved and functional AYUSH HWCs**

Sl. No.	Name of the States/UTs	Total No. of approved AYUSH HWCs	Total No. of approved AYUSH HWCs (GIA released)	Functional AYUSH HWCs
1	Andaman & Nicobar Island	6	6	6
2	Andhra Pradesh	203	110	126
3	Arunachal Pradesh	89	89	36
4	Assam	489	89	210
5	Bihar	388	268	83
6	Chandigarh	12	12	5
7	Chhattisgarh	400	240	284
8	Delhi	0	0	0
9	Dadra Nagar Haveli and Daman Diu	1	0	0
10	Goa	74	74	34
11	Gujarat	365	365	231
12	Haryana	569	569	369
13	Himachal Pradesh	740	740	240
14	Jammu & Kashmir	442	442	317
15	Jharkhand	745	745	249
16	Karnataka	376	376	176
17	Kerala	520	520	208
18	Ladakh	14	14	0
19	Lakshadweep	7	7	7
20	Madhya Pradesh	762	562	416
21	Maharashtra	390	294	281
22	Manipur	67	17	14
23	Meghalaya	45	45	0
24	Mizoram	38	38	24
25	Nagaland	49	49	32
26	Odisha	422	250	245
27	Puducherry	4	4	4
28	Punjab	217	217	0
29	Rajasthan	2019	1000	484
30	Sikkim	18	18	18
31	Tamil Nadu	650	350	250
32	Telangana	421	421	421
33	Tripura	84	84	0
34	Uttar Pradesh	1034	1034	570
35	Uttarakhand	300	300	194
36	West Bengal	540	540	271
<b>Total</b>		<b>12500</b>	<b>9889</b>	<b>5805</b>